

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 29 .10.2024

No.HC.V-64/2023/876 /Estt ##### In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following persons of the Principal Seat of the Gauhati High Court, Guwahati, in the posts and dates shown against their names.

SL No.	NAME AND DESIGNATION	CONFIRMED IN THE POST OF	DATE OF CONFIRMATION
1.	Sri Noyan Jyoti Bonia	Farash	09.08.2019
2.	Sri Manash Protim Konwar	Darwan	09.08.2019
3.	Sri Chandan Das	Pumpman	09.08.2019
4.	Sri Paresb Morang	Court Attendant	09.08.2019
5.	Sri Kamaleswar Barman	Lawn Attendant	09.08.2019
6.	Sri Kamal Jyoti Das	Court Attendant	09.08.2019
7.	Sri Pankaj Kumar Bhakat	Farash	09.08.2019
8.	Sri Nilotpai Baruah	Court Attendant	09.08.2019
9.	Sri James Teron	Court Attendant	09.08.2019
10.	Sri Hiren Das	Lawn Attendant	14.05.2020
11.	Sri Mohan Bori	Court Attendant	14.05.2020

By Order

Sd/- Sri Sunil Kumar Poddar

REGISTRAR GENERAL

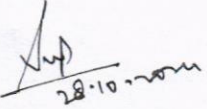
Memo No.HC.V-64/2023/876 A /Estt

Dated 29 .10.2024

Copy for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.
5. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
6. The Joint Registrar _____, Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6.

8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Deputy Registrar _____, Gauhati High Court, Guwahati.
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati with a request to upload the aforesaid notification in the High Court website.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
19. The Administrative Officer (Judicial), Accounts Section, Gauhati High Court, Guwahati (with a direction to make necessary endorsements in the Service Books).
20. The Court Officer No. I and II, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. All persons concerned.
24. The Order/Personal File.


28.10.2020

REGISTRAR GENERAL

D.B.